

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 39

Dated Guwahati the 3rd April, 2023

This is for information to all concerned that Hon'ble the Gauhati High Court has been pleased to update the headings for purposes of listing on the 'CIS' in respect of the Division Bench(es) headed by Hon'ble the Chief Justice. Henceforth, the Registry will publish the Cause list in connection with the Division Bench(es) headed by Hon'ble the Chief Justice with the below mentioned headings w.e.f. 10.04.2023.

- 1. Pronouncement of Judgment/Order**
- 2. For Orders.**
- 3. For Orders on interim applications.**
- 4. For Fresh Admission with Stay/Bail.**
- 5. For Fresh Admission without Stay/Bail.**
- 6. Admission with notice served-Reply Not filed**
- 7. Admission with notice served-Reply Filed**
- 8. Final Disposal at Admission Stage.**
- 9. Hearing.**

By Order,

**Sd/- Gautam Baruah
REGISTRAR (GENERAL)**

Memo No. HC. III-07/2015/2052-2070/G

Dated 03rd April, 2023

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The President/Secretary, All Assam Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Guwahati.
10. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Director, Law Research Institute, Gauhati High Court, Guwahati.

13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
18. The Court Manager, Gauhati High Court, Guwahati.
19. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
20. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR (GENERAL)


03/04/2023